

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.16/(MAH)/2016
CA No.

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2017


NAME OF THE PARTIES: Dr. Bhagwati Prasad & Ors.
V/s.
M/s. Span Biotronics Pvt. Ltd.

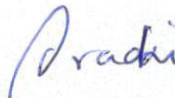
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1	ABHISHEK ADKE	ADVOCATE	
---	------------------	----------	---

i/b. tegasis partull
Advocate for Petitioner.

2	DHRUV JOSHI i/b. Wadia Chandy & Co. Advocate for R3	Advocate	
---	---	----------	---

3	Prachi Wazalwar	Counsel Advocate R1 & R2	
---	-----------------	---	---

ORDER

T.C.P. No. 16/397-398/NCLT/MB/MAH/2016

1. Ld. Representatives for both the sides are present.
2. At the request of the Ld. Representative for the Petitioner; although the Respondent's Advocate objected, the matter is adjourned to 18.01.2017 for Final Hearing.

Dated: 9th January, 2017.

Sd/-
M. K. SHRAWAT
Member (Judicial)